

SOLVENT-EXTRACTED OIL, DE-OILED  
MEAL AND EDIBLE FLOUR (CONTROL)  
(AMENDMENT) ORDER

The Deputy Minister in the Ministry of Food, Agriculture, Community Development and Cooperation (Shri D. Ering): On behalf of Shri Anna-sahib Shinde, I beg to lay on the Table a copy of the Solvent-Extracted, Oil, De-oiled Meal and Edible Flour (Control) (Amendment) Order, 1967, published in Notification No. GSR 526 in Gazette of India dated the 12th April 1967, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-523/67].

ADVOCATES ACT REVIEW COMMITTEE  
REPORT

The Deputy Minister of the Ministry of Law (Shri D. R. Chavan): I beg to lay on the Table a copy of the Report of the Advocates Act Review Committee. [Placed in Library. See No. LT-524/67].

12.22 hrs

RE: CALL ATTENTION NOTICES  
(Query)

Shri P. K. Deo (Kalahandi): We had tabled a call attention notice on the happenings in West Asia. But we learn that the Prime Minister may make a statement *quo motu*. At what time will she make that statement?

Mr. Speaker: I will ask the Minister of Parliamentary Affairs to tell the House about it.

The Minister of Parliamentary Affairs and Communications (Dr. Ram Subhag Singh): In the afternoon.

Shri P. K. Deo: At what exact time?

Shri Ebrahim Sulaiman Sait (Kozhikode): I have tabled a call attention notice on the incident in which 5 Indian soldiers have been killed in the Gaza Strip . . .

Mr. Speaker: Everybody is rising. What can I do?

Shri M. L. Sondhi (New Delhi): I humbly submit . . .

Mr. Speaker: That will be at the time she makes the statement.

An hon. Member: When will that statement be made?

Mr. Speaker: I do not know, possibly 4 O'clock.

Shri M. L. Sondhi: You have not understood me. I was only trying to submit that we should all stand in silence for two minutes to pay homage to the dead. That will cool down the House.

Shri P. K. Deo: When will the Prime Minister make her statement?

Mr. Speaker: I do not know.

Shri M. L. Sondhi: I was suggesting that we should stand in two minutes silence to pay homage to the dead . . .

Mr. Speaker: I know. Everybody will want to do that. He has suggested something. Some other Member will suggest something else then.

Shri S. M. Banerjee (Kanpur): We condemn the American imperialists who have killed our soldiers.

Shri Ebrahim Sulaiman Sait: What about my call attention notice about the 5 Indians killed in Gaza?

Mr. Speaker: Everyday I receive about 40—50 call attention notices. It is not only his that has come today. They are considered. Some are of a local nature, some relate to law and order. One or two are allowed. But every if each one of the 40 Members gets up and begins to ask what happened to his call attention notice, will it be possible to proceed with the work of the House. Therefore, if he was really serious about his call attention notice, he could have met me separately in my chamber and enquired why it was not allowed. Then I could give him at least the reason and discussed with him. If he could really convince me of its importance which needs to be mentioned here, I could have done it. But if all the 40 Members rise to make enquiry just now, it will be impossible to proceed. I do not know